

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:795
ANSWERED ON:05.03.2007
RED JUNGLE FOWLS
Barman Shri Ranen;Meghwal Shri Kailash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether any census of Red Jungle Fowls has been carried out;
- (b) if so, the details thereof, State-wise;
- (c) whether there is a sharp decline in the number of Red Jungle Fowls and this bird comes under the category of endangered species; and
- (d) if so, the action proposed/being taken by the Government for their protection?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) No scientific population survey of Red Jungle Fowls has been carried out at national level.
- (b) Question does not arise;
- (c) There are no such scientific reports with the Ministry indicating a decline in the number of Red Jungle Fowl or to keep this bird under the category of endangered species. However, on the basis of lesser sightings of the Red Jungle Fowl in its natural habitats, some decline in the population of Red Jungle Fowl appears to have taken place.
- (d) Following action has been taken by the Government for the protection of Red Jungle Fowl: -
 - (i) The habitats of Red Jungle Fowl has been declared protected areas.
 - (ii) Hunting of the bird has been banned.
 - (iii) Wildlife Institute of India, Dehradun has also taken up a research project for conservation of Red Jungle Fowl.
 - (iv) National Board of Wildlife in its meeting held on 19.06.2006 has approved the creation of a Specialist Group to prepare an Action Plan for the conservation of the Red Jungle Fowl.
 - (v) Punishment for wildlife offences has been increased by amending Wildlife (Protection) Act, 1972.
 - (vi) Financial assistance is provided to State Governments for the protection and habitat development in the protected areas.